

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 123/TL/2012

Subject : Application under section 14 (a) of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of transmission license and other related matters) Regulations, 2009 with respect to transmission license to Torrent Energy Limited.

Date of hearing : 27.9.2012

Coram : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member
Shri M. Deena Dayalan, Member

Petitioner : Torrent Energy Limited, Ahmedabad

Respondents : PGCIL and others

Parties present : Shri Sitesh Mukherjee, Advocate for petitioner
Shri Sakya Choudhery, Advocate for petitioner
Shri Aniket Prasoon, TEL
Shri Sameer Shah, TEL
Shri Srinivas Kotra, TEL
Shri Mukti Dixit, TEL
Shri M.G. Ramachandran, Advocate for GUVNL
Shri Manju Gupta, CTU

Record of Proceedings

At the outset, learned counsel for the petitioner submitted that in accordance with Regulation 8 (8) of CERC (Grant of Connectivity, Long Term

Access and Medium Term Open Access) Regulations 2009 (Connectivity Regulations), the generating station with a capacity of 500 MW and above, is not required to construct the dedicated transmission line and such line is to be taken into account by the CTU and the CEA for coordinated transmission planning. The required time period for commissioning of the transmission line was the time specified by the Commission plus 9 months from the date of signing of the transmission agreement and furnishing of the Bank Guarantee. Since, the connectivity was sought with the target date as October 2012, CTU expressed its inability to take up the implementation of the transmission line. CTU also filed Petition No. 116/2011 before the Commission for seeking approval for deviation from Regulation 8(8) of the Connectivity Regulations in which petitioner was also a party. Learned counsel submitted that the Commission in its order dated 19.12.2011 has clarified that the dedicated transmission lines which form part of the coordinated transmission planning but are developed by the generators themselves shall qualify for inclusion under the basic network after a transmission licence is obtained in accordance with the Transmission Licence Regulations. Learned counsel submitted that all along the line was considered as part of the coordinated transmission planning in different forums like WRPC and Standing Committee on Transmission. Learned counsel further submitted that the petitioner has LTOA from CTU for 400 MW to Ahmedabad, 400 MW to Western Region and 400 MW to Northern Region.

2. Learned counsel for the petitioner submitted that as part of Western Region System Strengthening Transmission System, Dahej-Vadodara 400 kV transmission line is being implemented under tariff based competitive bidding. After this transmission line is commissioned, power would flow from Vadodara to Dahej and then to Navsari and vice versa. The Dehej-Navsari transmission line would be used as main transmission line and as part of the inter-State Transmission System. The petitioner has complied with the requirements of the Transmission Licence Regulations. Learned counsel submitted that CTU vide its letter dated 15.6.2012 has already recommended grant of transmission licence to the petitioner.

3. The Commission enquired from the representative of CTU regarding the status of the 400 kV D/C triple conductor DGEN-Navsari transmission line at the time of the planning for the grant of connectivity and LTA by CTU to DGEN. The Commission also directed CTU to file the said details including whether system was planned as ISTS from the beginning or it is a subsequent development, on affidavit, latest by 20.10.2012, with an advance copy to the respondents. The respondents may file their response by 31.10.2012.

4. Learned counsel for GUVNL sought time to file a reply to the submission of CTU, which was allowed.

5. Subject to above, order in the petition was reserved.

By the order of the Commission,

**Sd/-
(T. Rout)
Joint Chief (Law)**